

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1277/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: International Road Dynamics South Asia Pvt.Ltd.
V/s.
Crest Logistics and Engineers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	DARIUS KAKALIA	Advocate.	<i>Darius Kakalia</i>
	Adv Joydip Bhattacharya	Adv. for operational creditor	<i>Joydip Bhattacharya</i>
	Surendra Kumar,	Adv. for operational creditor	<i>Surendra Kumar</i>

ORDER

CP No. 1277/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

On the withdrawal memo filed by the Petitioner's Counsel, this petition is hereby **dismissed** as withdrawn with liberty.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)